

and small scale industries in Bihar by State Bank of India are furnished below :

(Amount in Rs. lakhs)

	End of June 1968			End of March 1971		
	No. of A/Cs.	Limits Sanc- tioned	Balance Outstand- ing	No. of A/Cs.	Limitt Sanc- tioned	Balance Outstand- ing
Agriculturists	1	60.00	19.00	9307	589.00	473.00
Small Scale Industries	151	105.90	60.82	871	771.99	416.17

**Arrangements for the repairs of Ships by Hindustan Shipyard at Vishakhapatnam**

4362. SHRI DEVINDER SINGH GARCHA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there are till now no arrangements by Hindustan Shipyard at Vishakhapatnam to undertake repairs of ships weighing more than 50,000 tonnes, which causes great inconvenience to ship-owners ;

(b) if so, whether there is any scheme under the consideration of Government to provide this facility to ship-owners at Vishakhapatnam ; and

(c) if so, the outline thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) to (c). The construction of a Dry Dock capable of accommodating ships upto the sizes of 55,000 D.W.T. at the Hindustan Shipyard Vishakhapatnam is in progress. It is expected to be ready for partial use shortly and for full use early next year. With the commissioning of this Dry Dock, the present inconvenience to ship owners would be reduced considerably.

**Assistance from U. S. A.**

4363. SHRI DEVINDER SINGH GARCHA : Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to a press report that United States Government has pledged extensive economic assistance to India ;

(b) whether the proposed economic assistance is not to be utilised for rehabilitation of refugees from Bengla Desh ; and

(c) if so, the quantum of assistance and the form in which it will be received from U. S. Government ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (c). Presumably the Hon'ble Member is referring to the recent announcement of U. S. assistance of \$70 million. Of this amount \$20 million will be in the form of normal non-project assistance. The remaining sum of \$50 million is to be utilised for refugee relief. The form in which such assistance will be received is still under discussion.

**Grants to Gauhati and Dibrugarh Universities**

4364. SHRI ROBIN KAKOTI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the amount of grants given to Gauhati University and Dibrugarh University by the University Grants Commission during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : The following grants were paid to Gauhati and Dibrugarh Universities by the University Grants Commission during the last three years :

Year	Gauhati University	Dibrugarh University
	Rs.	Rs.
1968-69	9,87,540	3,48,714
1969-70	9,71,275	13,12,153
1970-71	4,91,918	11,7,7799

**Demand by B.H.U. Authorities for an Independent Security Force**

4365. SHRI DEVINDAR SINGH GARCHA :  
SHRI RAMACHANDRAN KADANNAPPALLI :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the authorities of the Banaras Hindu University have approached Government for approval of their scheme of raising an independent security force, and

(b) If so, the main features of the scheme and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). The Banaras Hindu University has sent a proposal to the University Grants Commission for the improvement of the existing system of watch and ward in the University with a view to creating an efficient machinery for the protection of property of the University and individuals, when need be. The proposal is under consideration of the Commission.

**Funds for Construction and Maintenance of Roads in Rajasthan built during Famine Years**

4366. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of FINANCE be pleased to state whether the Centre has stopped funds for further construction or maintenance of roads built in Rajasthan during famine years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Central assistance totalling Rs. 93.02 crores has been sanctioned to the Government of Rajasthan towards drought relief expenditure in 1968-69, 1969-70 and 1970-71. This covers the entire ceilings of expenditure on drought relief measures adopted on the recommendations of various Central teams which have visited the State. These ceilings of expenditure were inclusive of the requirement of funds for relief like construction of roads, minor irrigation and soil conservation works etc. The Government of Rajasthan have reported that all the drought relief works were closed in August, 1970, with the return of favourable seasonal conditions. Central assistance to States for natural calamities relief measures is provided only towards the relief expenditure incurred during the distress. All expenditure that the State Government might incur on the roads and other works beyond the period of distress would have to be borne from within their own resources.

**Allocation of Funds for Intervillage Roads in Manipur**

4367. SHRI N. TOMBI SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to States :

(a) the amount earmarked for the improvement and maintenance of inter-village roads under the P.W.D. in Manipur during the current financial year;

(b) the amount spent in the financial year on inter-village roads in Manipur;

(c) whether there are provisions of bus services on any of these inter-village roads; and

(d) if so, the particulars thereof ?